

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

C.P 16/112/ND/2017

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2018**

NAME OF THE COMPANY: M/s G.K Dairy and Milk Products Private Limited

SECTION OF THE COMPANIES ACT: 441

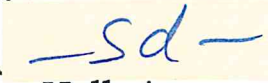
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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ORDER

PER MS. INA MALHOTRA, MEMBER(J)

Compliance of the order dated 23.11.2017 has been placed on record submitting that the fine imposed in terms of the same has been deposited. The DD nos. 273558, 511418, 201208 and 201207 dated 01.12.2017, 01.12.2017, 05.12.2017 and 05.12.2017 respectively was duly deposited.

2. In view of the same, the offence stands compounded. Bench Officer may take necessary steps confirming the same with the office of the ROC.


Ina Malhotra
Member (J)